

ANNEXURE-II

Name of the State/UT	Opening Balance			Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
High Court of Meghalaya	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
	1044	158	1202	108	14	122	106	17	123	1046	155	1201	0.19%	-1.90%	-0.10%	0	0	0	148	2	150
3(a)	Whether any Statewide/Regional Conference held during the month.																				
3(b)	Number of Officers who participated in the said conference																				
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?																				
4	What is the progress made on those targets district-wise																				